National Company Law Tribunal Allahabad Bench Allahabad

CP No. 99(ND)/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016.

NAME OF THE COMPANY: Sh. Mr. Bharat Kumar Agarwal

Vs.

M/s Bankhandi Nath Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature 1. ADHUTANDON PCS Petro-s Are Tarle 2. ADHAY K. DAS ADN. Perp. NO.1 Abbay Kowar Des. 3. SHAILESH DAVAL PCS Resp 1, 2 & 3411 Sharlest 4. SATYAJIT MUKERJES ADV Resp. 5, 7, 8, 9, 10, 12413 Hardwin

Order dated 26.09.2016

<u>CP No. 99(ND)/2012 Bharat Kumar Aggarwal v Bankhabdi Nath</u> <u>Developers Pvt. Ltd.</u>

Heard the argument by representative for petitioner and arguments for respondents commenced but due to power cut and poor lighting in court hall matter is posted to 24.10.2016, to be taken after lunch.

V. S. R. Avadhani, Member (Judicial) Harihar P. Chaturvedi, Member (Judicial)